

ANNEXURE 3

Name of the corporate debtor: M/S. SHREE RANGHAN ISPAT PRIVATE LIMITED Date of commencement of CIRP 26-09-2022; List of creditors as on:12-11-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	ANDHRA PRADESH STATE FINANCIAL CORPORATION, MAHBOOBNAGAR BRANCH	25-10-22	225121942	225121942	Term Loan	225121942	0	NO	59.23%	0	0	0	0	Secured by Equitable mortgage of unit's land and building and hypothecation of plant and machinery situated at Udithyal Mahboob nagar district
2	UNION BANK OF INDIA, ARB SR NAGAR HYDERABAD	31-10-22	155059517	154963895	CC and Bill Limits	154963895	0	NO	40.77%	0	0	95622	0	Secured by hypothecation of Stocks, raw materials, finished goods and assignemnet of Book debts receivables and second charge on the units Land & buildings, Plant and machinery at Udithyal, after satisfying the First charge of APSEC
TOTAL			380181459	380085837		380085837	0		100%	0	0	95622	0	

Kalvakolanu Murali Krishna Prasad
 FOR M/S. SHREE RANGHAM ISPAT PRIVATE LIMITED.
 KALVAKOLANU MURALI KRISHNA PRASAD,
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 2018/11588 AFA VALID UPTO 25-11-2022

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 /2017-2018/11588